

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 115 of 2012**

**Dated: 18<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Bihar State Electricity Board** **... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission**  
**& Ors.** **....Respondent(s)**

Counsel for the Appellant(s): Ms. Shilpi Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.2 to R.4

**ORDER**

The learned counsel for both the parties submit that they will be filing their respective Written Submissions by tomorrow after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
**ts/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**